

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 280 of 2016**

**Dated: 10<sup>th</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr.I.J.Kapoor, Technical Member**

**In the matter of:-**

**Rajasthan Rajya Vidyut Utpadan Nigam Ltd. .... Appellant (s)  
Vs.  
Rajasthan Electricity Regulatory Commission & Ors. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Raghu Vamsy

Counsel for the Respondent(s) : Mr. R.K. Mehta  
Mr. Abhishek Upadhyay  
Ms. Himanshu Andley for R.1

**ORDER**

Issue notice. Mr. R.K. Mehta takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 14.12.2016. Dasti, in addition, is permitted.

List the matter on **14.12.2016**.

**(I.J.Kapoor)  
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)  
Chairperson**